

MR. SPEAKER : If the Election Commission had complained, then I will. Not on your saying.

(*Interruptions*)

atr

MR. SPEAKER : Nothing goes on record.

(*Interruptions*)\*

12.02 hrs.

### PAPERS LAID ON THE TABLE

[*English*]

**Annual Report and Review on the working of the Indian Council of Arbitration, New Delhi for the year 1985-86**

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Arbitration, New Delhi, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English Versions) by the Government on the working of the Indian Council of Arbitration, New Delhi, for the year 1985-86. [Placed in Library, See No. LT—3496/86]

**Annual Reports of and Review on the working of Institute of Hotel Management, Catering Technology and Applied Nutrition, for the year 1985-86, New Delhi, Bombay, etc.**

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED) : I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Nutrition New Delhi, for the year 1985-86 along with Audited Accounts.

[Placed in Library See No. LT—3497/86.]

- (ii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay, for the year 1985-86 along with Audited Accounts.

[Placed in Library, See No. LT—3498/86.]

- (iii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras for the year 1985-86 along with Audited Accounts.

[Placed in Library. See No. LT—3499/86.]

- (iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Calcutta, for the year 1985-86 along with Audited Accounts.

[Placed in Library. See No. LT—3500/86.]

- (v) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Srinagar, for the year 1985-86 along with Audited Accounts.

[Placed in Library. See No. LT—3501/86.]

- (vi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied

\*Not recorded.

- Nutrition, Hyderabad, for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3502/86.]
- (vii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology with Nutrition Ahmedabad, for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3503/86.]
- (viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bhubaneswar for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3504/86.]
- (ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering Technology and Applied Nutrition, Bangalore for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3505/86.]
- (x) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Lucknow for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3506/86.]
- (xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3507/86.]
- (xii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Patna, for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3508/86.]
- (xiii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute New Delhi, for the years 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3509/86.]
- (xiv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Guwahati, for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3510/86.]
- (xv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Tiruchirapalli, for the year 1985-86 along with Audited Accounts.  
[Placed in Library. See No. LT—3511/86.]
- (xvi) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Aligarh, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Hotel Management, Catering Technology and Applied Nutrition at New Delhi, Bombay, Madras, Calcutta, Srinagar, Ahmedabad, Bangalore, Hyderabad, Bhubaneswar, Lucknow and Goa and Food craft Institutes at Patna, Delhi, Tiruchirapalli, Guwahati and Aligarh for the year 1985-86.  
[Placed in Library. See No. LT—3512/86.]

**Statements correcting reply to USQ No. 813 and 1006 dated 10.11.86.**

**THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :** I beg to lay on the Table :—

- (1) A statement (Hindi and English versions) correcting the reply given on 10 November, 1986 to Unstarred Question No. 813 by Sarvashri Ram Dhan and Ananda Pathak regarding telecast of regional programmes in Non-Hindi speaking areas.

[Placed in Library. See No. LT—3513/86]

- (2) A statement (Hindi and English versions) correcting the reply given on 10 November, 1986 to Unstarred Question No. 1006 by Dr. Chinta Mohan and Shri K. Kunjambu regarding telecast of regional programmes.

[Placed in Library. See No. LT—3514/86]

**Annual Report and Review on the working of the Wool Research Association, Thane, for the year 1985-86**

**THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) :** I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 1985-86 along with Audited Accounts.

- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool Research Association, Thane, for the year 1985-86.

[Placed in Library. See No. LT—3515/86.]

**Annual Reports and Reviews on the working of the Export Import Bank of India, Life Insurance Corporation of India elected.**

**THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) :** I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Export-Import Bank of India for the year 1985 along with Audited Accounts under sub-section (5) of section 19 and sub-section (5) of section 24 of the Export-Import Bank of India Act, 1981.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export-Import Bank of India for the year 1985.

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

[Placed in Library. See No. LT—3516/86]

- (a) (i) A statement regarding Review by the Government on the working of the Life Insurance Corporation of India for the year ended the 31st March, 1986.

- (ii) Annual Report of the Life Insurance Corporation of India for the year ended the 31st March 1986 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3517/86.]

- (b) (i) A statement regarding Review by the Government on the working of the National Insurance Company Limited for the year ended the 31st December, 1985.

- (ii) Annual Report of the National Insurance Company Limited for the year ended the 31st December, 1985 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3518/86.]

**Bank officers Employees (Conduct) Regulations and Bank Officer Employees Discipline and Appeal) Regulation of various Banks.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) under subsection (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 :—

- (a) (i) The Indian Overseas Bank Officer Employees (Conduct) Regulations, 1976.
- (ii) The Indian Overseas Bank Officer Employees' (Discipline and Appeal) Regulations, 1976.
- (iii) The Indian, Overseas Bank Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1979.  
[Placed in Library. See No. LT—3519/86.]
- (b) (i) The Syndicate Bank Officer Employees (Conduct) Regulations, 1976.
- (ii) The Syndicate Bank Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Syndicate Bank Officer Employees (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1979.  
[Placed in Library. See No. LT—3520/86.]
- (c) (i) The Bank of Maharashtra Officer Employees (Conduct) Regulations, 1976.
- (ii) The Bank of Maharashtra Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Bank of Maharashtra Officer Employees (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1979.  
[Placed in Library. See No. LT—3521/86.]
- (d) (i) The Punjab National Bank Officer Employees (Conduct) Regulations, 1976.
- (ii) The Punjab National Bank Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Punjab National Bank Officer Employees (Acceptance of Jobs in Private Sector Concerns after retirement) Regulations, 1980.  
[Placed in Library. See No. LT—3522/86.]
- (e) (i) The Central Bank of India Officer Employees (Discipline and Appeal) Regulations, 1976.
- (ii) The Central Bank of India Officer Employees (Conduct) Regulations, 1976.
- (iii) The Central Bank of India Officer Employees (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1984.  
[Placed in Library. See No. LT—3523/86.]
- (f) (i) The Bank of Baroda Officer Employees' (Conduct) Regulations, 1976.
- (ii) The Bank of Baroda Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Bank of Baroda Officer Employees (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1980.  
[Placed in Library. See No. LT—3524/86.]

[Shri Janardhana Poojary]

- (g) (i) The Canara Bank Officer Employees (Conduct) Regulations, 1976.
- (ii) The Canara Bank Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Canara Bank Officer Employees (Acceptance of jobs in Private Sector Concerns after Retirement) Regulations, 1979.  
[Placed in Library. See No. LT—3525/86 ]
- (h) (i) The Allahabad Bank Officer Employees (Conduct) Regulations, 1976.
- (ii) The Allahabad Bank Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Allahabad Bank Officer Employees (Acceptance of jobs in Private Sector Concerns after Retirement) Regulations, 1980.  
[Placed in Library. See No. LT—3526/86.]
- (I) (i) The Indian Bank Officer Employees' (Conduct) Regulations, 1976.
- (ii) The Indian Bank Officer Employees' (Discipline and Appeal) Regulations, 1976.
- (iii) The Indian Bank Officer Employees' (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1979.  
[Placed in Library. See No. LT—3527/86.]
- (J) (i) The United Commercial Bank Officer Employees (Discipline and Appeal) Regulations, 1976.
- (ii) The United Commercial Bank Officer Employees (Conduct) Regulations, 1976.
- (iii) The United Commercial Bank Officer Employees (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1979.  
[Placed in Library, See No. LT—3528/86.]
- (K) (i) The United Bank of India Officer Employees (Conduct) Regulations, 1976.
- (ii) The United Bank of India Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The United Bank of India Officer Employees (Acceptance of Jobs in Private Sector concerns after Retirement) Regulations, 1976.  
[Placed in Library. See No. LT—3529/86.]
- (L) (i) The Dena Bank Officer Employees (Conduct) Regulations, 1976.
- (ii) The Dena Bank Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Dena Bank Officer Employees (Acceptance of Jobs in Private sector after Retirement) Regulations, 1978.  
[Placed in Library. See No. LT—3530/86.]
- (M) (i) The Union Bank of India Officer Employees (Conduct) Regulations, 1976.
- (ii) The Union Bank of India Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Union Bank of India Officer Employees (Acceptance of Jobs in Private Sector Concerns after Retirement) Regulations, 1978.  
[Placed in Library. See No. LT—3531/86.]

- (N) (i) The Bank of India Officer Employees (Conduct) Regulations, 1976.
- (ii) The Bank of India Officer Employees (Discipline and Appeal) Regulations, 1976.
- (iii) The Bank of India Officer Employees (Acceptance of Jobs in Private Concerns after Retirement) Regulations, 1980.  
[Placed in Library. See No. LT—3532/86.]
2. (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India for the year 1985-86 along with Audited Accounts under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Bank of India for the year 1985-86.  
[Placed in Library. See No. LT—3533/86.]

**Notifications under Tea Act, 1953 and papers under Companies Act, 1986, etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : I beg to lay on the Table :

- (1) A copy of Notification No. S.O. 799 (E) (Hindi and English versions) published in Gazette of India dated the 30th October, 1986 making certain amendment to Notification No. S.D. 488(E), dated the 13th August, 1986 under Section 49 of the Tea Act, 1953.  
[Placed in Library. See No. LT—3534/86]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (a) (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited for the Year 1985.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited for the year 1985 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT—3535/86.]
- (b) (i) Review by the Government on the working of the Minerals and Metals Trading Corporation Limited for the year 1985-86.
- (ii) Annual Report of the Minerals and Metals Trading Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT—3536/86.]
- (c) (i) Review by the Government on the working of the State Trading Corporation of India Limited for the year 1985-86.
- (ii) Annual Report of the State Trading Corporation of India Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT—3537/86.]
- (d) (i) A statement regarding Review by the Government on the working of the Trade Fair Authority of India for the year 1985-86.
- (ii) Annual Report of the Trade Fair Authority of India for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. LT—3538/86.]

[Shri P.R. Das]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1985-86.  
[Placed in Library. See No. LT—3539/86.]
- (4) (i) A copy of Annual Report (Hindi and English versions) of the Sheelac Export Promotion Council, Calcutta for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Sheelac Export Promotion Council, Calcutta, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sheelac Export Promotion Council, Calcutta for the year 1985-86.  
[Placed in Library. See No. LT—3540/86.]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Engineering Export Promotion Council for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Engineering Export Promotion Council for the year 1984-85.
- (6) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.  
[Placed in Library. See No. LT—3541/86]

**Annual Report of and Review on the Working of Indian Silk Export Promotion Council for the year 1985-86, etc. etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Silk Export Promotion Council for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Silk Export Promotion Council for the year 1985-85.  
[Placed in Library see No. LT—3542/86]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactures Development Council, Calcutta, for the year 1984-85 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jute Manufactures Development Council, Calcutta for the year 1984-85
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.  
[Placed in Library. see No. LT—3543/86]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries' Research Association, Calcutta, for the year 1985-86 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Jute Industries Research Association, Calcutta, for the year 1985-86.  
[Placed in Library. see No. LT—3544/86.]

- (5) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 1985-86 along with Audited Accounts.

[Placed in Library. see No. LT—3545/86].

- (ii) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Bombay, for the year 1985-86 along with Audited Accounts,

[Placed in Library. see No. LT—3546/86].

- (iii) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore for the year 1985-86 along with Audited Accounts.

[Placed in Library. see No. LT—3547/86.]

- (iv) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 1985-86 along with Audited Accounts.

- (b) A copy of the Review (Hindi and English versions) by the Government on the working of the Ahmedabad Textile Industry's Research Association Ahmedabad, Bombay Textile Research Association, Bombay, South India Textile Research Association, Coimbatore and Northern India Textile Research Association, Ghaziabad, for the year 1985-86.

[Placed in Library. See No. LT—3548/86.]

### COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTION

[*English*]

#### Minutes

SHRI NANDLAL CHOUDHARY (Sagar) : I beg to lay on the Table Minutes (Hindi and English Versions) of the Twenty-fourth to Twenty-eighth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

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[*English*]

DR. SUDHIR ROY : More than 3,000 college and university teachers courted arrest yesterday as they demanded immediate publication of Mehrotra Committee report. The Minister assured teachers that the report would be laid on the Table of the House within this Session...

MR. SPEAKER : Give it in writing.

(*Interruptions*)

SHRI SAIFUDDIN CHOWDHARY : I have an important point.

MR. SPEAKER : What is your point af order ?

SHRI SAIFUDDIN CHOWDHARY : I have written to you, Sir, I referred to a document Yesterday ... ..

(*In erruptions*)

MR. SPEAKER : No. Not allowed. A decision given is given. The ruling given by the Chair stands.

(*Interruptions*)

[*Translation*]

MR. SPEAKER : Saifuddin ji, you have developed a bad habit of interrupting.